

(c) It is reported that 729 workers in the month of January and 229 in the month of February, 1963 were laid-off in mica mines in Bihar due to the shortage of detonators.

(d) To meet the immediate requirements, 2.4 million detonators were airlifted during the first week of March. Simultaneously, steps were also taken to expedite the shipment of detonators, accordingly, 7.7 million ordinary detonators, 4.5 million electric detonators and 2.5 lakhs delay detonators were obtained on 21st March, 1963 and rushed to the mining areas.

Shri P. R. Chakraverti: Have these supplies which were later on forthcoming fulfilled the demands of the mines in that area?

The Minister of Mines and Fuel (Shri K. D. Malaviya): Yes, Sir. Now there is no difficulty. The mica industry also informed me that they are satisfied. So is the coal industry.

WRITTEN ANSWERS TO QUESTIONS

Dog Squad in Delhi

*809. { Shri Samnani:
Shri Subodh Hansda:
Shri Onkarlal Berwa:
Shri Maheswar Naik:

Will the Minister of **Home Affairs** be pleased to state:

(a) the number of police dog squads maintained in Delhi;

(b) the annual expenditure incurred by Government for maintaining the squads; and

(c) whether in view of the recent Court ruling that evidence elicited by police dogs will not be entertained, Government intend to disband the dog squads?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): (a) One.

(b) Rs. 3,324.01 for the year 1962-63 (upto 25th March, 1963).

(c) No.

Mineral Exploitation in Madhya Pradesh

*813. **Shri Hari Vishnu Kamath:** Will the Minister of **Mines and Fuel** be pleased to state:

(a) whether the State Government of Madhya Pradesh have asked for a share in the mineral exploitation of that State;

(b) if so, the details thereof;

(c) whether Government have considered the matter; and

(d) if so, with what result?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) No concrete proposal has so far been received from the State Government for a share in the mineral exploitation.

(b) to (d). Do not arise.

Senior Civil Servants in Commercial Concerns

*815. { **Shri Harish Chandra Mathur:**
Shri Sidheshwar Prasad:

Will the Minister of **Home Affairs** be pleased to state:

(a) the number of senior civil servants who have joined commercial concerns during the last two years and on what terms and conditions;

(b) whether an up-to-date list will be laid on the Table; and

(c) who among these are stationed in Delhi?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): (a) Presumably by senior civil servants, the hon. Members are referring to retired members of the All India Services and Central Services, Class I. So far as All India Services with which the